

Railway crossing to Railway quarters in village Mandawali, Fazalpur, Delhi-92;

(b) if so, the details thereof;

(c) whether it is also a fact that there is a move to drop the above proposal; and

(d) if not, by when the construction work is likely to commence and its completion schedule?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Demolition of Temporary Structure of Middle School in Mayur Vihar Delhi

2421. SHRI CHATURANAN MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a temporary structure of the Government Co-educational Middle School in Pocket B, Mayur Vihar Phase-II, Delhi has recently been demolished by Delhi Development Authority;

(b) if so, the details thereof;

(c) the names of the officials who took decision and ordered its demolition;

(d) whether the school authorities, Education Department, Delhi was informed of the decision; and

(e) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) to (c) Yes, Sir. Delhi Development Authority has reported that on receipt of complaint from the Mayur Vihar Residents Welfare Association, unauthorised tants put up by the School on DDA land were removed on 13-11-1991. Delhi Development Authority has also stated that officers of the rank of Deputy Director and Executive Engineers are empowered to take action against encroachment/ unauthorised construction.

(d) No, Sir. Since the Education Department, Delhi Administration did not apply for allotment of the site.

(e) Does not arise in view of reply to part (d) above.

भूवास्तिका जनकल्याण ट्रस्ट के भवन का खाली कराया जाना

2422. श्री गोपाल सिंह जोषी सेलेंको: क्या शहरी विकास मंत्री यह बताने की इच्छा करेंगे कि :

(क) क्या यह सच है कि सरकार ने कलकत्ता में भूवास्तिका जनकल्याण ट्रस्ट का भवन [अनेक वर्षों से किराये पर लिया हुआ है];

(ख) क्या यह सच है कि उक्त भवन विज्ञान और प्रौद्योगिकी मंत्रालय को दे दिया गया है;

(ग) क्या यह भी सच है कि 4 जुलाई, 1991 को विज्ञान और प्रौद्योगिकी मंत्रालय को एक सरकारी भवन आवंटित कर दिया गया है। यदि हाँ, तो भूवास्तिका जनकल्याण ट्रस्ट के भवन को कब तक खाली कराया जाने की संभावना है; और

(घ) सरकार द्वारा भवन के किराये के रूप में कितना अतिरिक्त धन खर्च किया जा रहा है ?

शहरी विकास मंत्री (श्रीमती शीला कौल): (क) जी, हाँ।

(ख) जी, हाँ।

(ग) जी, हाँ। भूवास्तिका लोक कल्याण न्यास, कलकत्ता का भवन लगभग अगले दो महीनों में खाली होने की संभावना है।

(घ) सरकार, स्वामीय करों को छोड़कर, 56000 रुपये से अधिक प्रति माह किराये के भार का वहन कर रही है।